

CA 459182

7/1/56

Hon. Mr. V. C. Seth, A.M.
Hon. Mr. D. C. Verma, J.M.

Move for the Parties.

The record also shows that on 4/1/56 as also 8/8/56 were had put in appearance on behalf of the applicant. The office note also indicates that R.A has not been filed so far. In view of this position, the OA is dismissed for default of the applicant.

OA
copy prepared
& kept in file
24/1/56

Q

J.M.

V.C.
A.M.